

**Declaration or Assets and Liabilities**

Year-2021-22

I, **Vivek Kumar** son/daughter/wife of **Shree Arjun Singh**

aged **54** Years, belonging to **Bihar Vidhan Sabha Sachivalaya** service and presently working as

**Office Attendant (Bihar Vidhan Sabha)** given herein below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants\* :

**A Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description   | Self  | Spouse name (s)<br><b>Sunita Devi</b>       | Dependant-1<br><b>Daughter-<br/>Tanya Singh</b> | Dependant<br>2 | Dependant-<br>3 |
|---------|---|---|---|---|----------------|-----------------|
| (i)     | Cash  | 15000/-   | 10000/-                                     | Nil   |                |                 |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 20890/- in SBI , Bihar Vidhan Mandal Patna A/c-10839484541  | 5000/- SBI Hanuman Nagar, Kankadbagh, Patna | Nil   |                |                 |
| (iii)   | Bonds, Debentures and shares in Companies                                     | Nil   | Nil   | Nil   |                |                 |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | LIC POLICIES-<br>1. 4549/- half yearly<br>2. 6021/- half yearly<br>3. 3032/- half yearly<br>4. 1516/- half yearly<br>5. 299/- Quarterly | LIC POLICY-<br>1. 1112/- half yearly        | Nil   |                |                 |
| (v)     | Motor Vehicles (details of make, etc.)  | MOTORCYCLE No.- BR01AX0752  | Nil   | Nil   |                |                 |
| (vi)    | Jewellery (give details of weight and value)                                  | Nil   | GOLD-150 gram                               | Nil   |                |                 |
| (vii)   | Other assets, such as values of claims / interests                            | Nil   | Nil   | Nil   |                |                 |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Vivek Kumar*



**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No | Description  | Self | Spouse name (s)<br>Sunita Devi | Dependant-1<br>Daughter-Tanya Singh | Dependant-2 | Dependant-3 |
|--------|--|------|--------------------------------|-------------------------------------|-------------|-------------|
| (i)    | Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | Nil  | Nil                            | Nil                                 |             |             |
| (ii)   | Non-Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                  | Nil  | Nil                            | Nil                                 |             |             |
| (iii)  | Buildings (Commercial and residential)<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value | Nil  | Nil                            | Nil                                 |             |             |
| (iv)   | Houses / Apartments, etc.<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value              | Nil  | Nil                            | Nil                                 |             |             |
| (v)    | Other (such as interest in property)   | Nil  | Nil                            | Nil                                 |             |             |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on<br>..... |
|---------|---|---|-----------------------------------|
| (a)     | (i) Loans from Banks  | Nil   |                                   |
|         | (ii) Loans from financial institutions                        | Nil   |                                   |
|         | (iii) Government Dues:  | Nil   |                                   |
|         | (a) dues to departments dealing with government accommodation |   |                                   |
|         | (b) dues to departments dealing with supply of water          | Nil   |                                   |
|         | (c) dues to departments dealing with supply of electricity    | Nil   |                                   |

Vivak Kumar



|     |   |            |  |
|-----|---|------------|--|
|     | (d) dues to departments dealing with telephones   | Nil        |  |
|     | (e) dues to departments dealing with governments transport (including aircraft and helicopters)   | Nil        |  |
|     | (f) Other dues, if any  | Nil        |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | AMXPK5332N |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | Nil        |  |
|     | (iii) Sales Tax [ Only in case of proprietary business]   | Nil        |  |
|     | (iv) Property Tax   | Nil        |  |

### C Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Vivek Kumar

Name of Employee: VIVEK KUMAR

Place: PATNA

Designation: OFFICE ATTENDANT

Date: 03/02/2022

Department: BIHAR VIDHAN SABHA, PATNA

**Note:** Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.